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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 33/252/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

Name of the Company:

Rajputana Biotech Pvt Ltd.

V/s.

Registrar of Companies, Gujarat.

Section of the Companies Act:

Section 252 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. DUIREM R. DAVE

PUS

Meedant

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ORDER

Learned PCS Mr. Dhiren Dave present for Appellant. None present for ROC.

Proof of service of copy of application on ROC filed.

Appellant is directed to serve notice of date of hearing on ROC and petitioners in TP 44/2016 (CP 63/2013) and shall file proof of service.

List the matter on 10.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of October, 2017.